

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI.**

Appeal No. 531/252/ND/2018

In the matter of:

Guru Nanak Fabrics Pvt. Ltd.
Vs.
Registrar of Companies

Appellant
....Respondent

19

SECTION: 252

Order delivered on 04.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the *Appellant*
For the Respondent
For Income Tax

Ms. Neha Rani, CS

ORDER

Learned Company Secretary to file further documents in support of appeal. ROC has filed reply. The Income Tax has already served the reply to the appellant and copy filed with a Bench is awaited. For further consideration on 31.07.2018.

Sid
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh